

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 29-12-2025 TO 02-01-2026

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1	ST/55072/2023	F.O/51884/2025	22-12-2025	30-12-2025
2	ST/50753/2021	F.O/51885/2025	22-12-2025	30-12-2025
3	ST/50112/2020	F.O/51886/2025	22-12-2025	30-12-2025
4	ST/51798/2021	F.O/51888/2025	22-12-2025	30-12-2025
5	ST/50804/2021	F.O/51889/2025	22-12-2025	30-12-2025
6	ST/51308/2019	F.O/51898/2025	22-12-2025	30-12-2025
7	ST/55073/2023	F.O/51901/2025	22-12-2025	30-12-2025
8	ST/55073/2023	F.O/51902/2025	22-12-2025	30-12-2025
9	ST/55082/2023	F.O/51903/2025	22-12-2025	30-12-2025
10	ST/55083/2023	F.O/51904/2025	22-12-2025	30-12-2025
11	ST/55084/2023	F.O/51905/2025	22-12-2025	30-12-2025
12	ST/55085/2023	F.O/51906/2025	22-12-2025	30-12-2025
13	ST/55086/2023	F.O/51907/2025	22-12-2025	30-12-2025
14	ST/55087/2023	F.O/51908/2025	22-12-2025	30-12-2025
15	ST/55088/2023	F.O/51909/2025	22-12-2025	30-12-2025
16	ST/55089/2023	F.O/51910/2025	22-12-2025	30-12-2025
17	ST/55227/2023	F.O/51911/2025	22-12-2025	30-12-2025
18	ST/55228/2023	F.O/51912/2025	22-12-2025	30-12-2025
19	ST/55229/2023	F.O/51913/2025	22-12-2025	30-12-2025
20	ST/55241/2023	F.O/51915/2025	22-12-2025	30-12-2025
21	ST/50025/2024	F.O/51917/2025	22-12-2025	30-12-2025
22	ST/51697/2022	F.O/51920/2025	22-12-2025	30-12-2025
		MISC ORDER		
1	ST/1086/2011	M.O/51184/2025	22-12-2025	30-12-2025
2	ST/1086/2011	M.O/51185/2025	22-12-2025	30-12-2025
3	ST/2473/2012	M.O/51186/2025	22-12-2025	30-12-2025
4	ST/2473/2012	M.O/51187/2025	22-12-2025	30-12-2025
5	ST/51660/2021	M.O/51192/2025	23-12-2025	30-12-2025
6	ST/51159/2022	M.O/51195/2025	23-12-2025	30-12-2025
7	ST/52208/2021	M.O/51196/2025	23-12-2025	30-12-2025
8	ST/51703/2022	M.O/51197/2025	23-12-2025	30-12-2025
9	ST/52366/2019	M.O/51198/2025	23-12-2025	30-12-2025

Plays
29/01/26

ASST. REGISTRAR/T.O

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.